

**FORM A**  
**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF AURO GOLD JEWELLERY PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	Auro Gold Jewellery Private Limited
2.	Date of Incorporation of Corporate Debtor	October 20 <sup>th</sup> , 1993
3.	Authority under which Corporate Debtor is Incorporated / Registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number of Corporate Debtor	U51398MH1993PTC074600
5.	Address of the Registered Office and Principal Office (If any) of Corporate Debtor	70/70A, Laxmi Premises, Sheikh Memon Street, 1 <sup>st</sup> Floor, Zaveri Bazar, Mumbai, Maharashtra-400002
6.	Insolvency Commencement Date in respect of Corporate Debtor	18 <sup>th</sup> November 2022
7.	Estimated date of closure of Insolvency Resolution Process	17 <sup>th</sup> May 2023 (180 days from the Insolvency Commencement date which is 18 <sup>th</sup> November 2022)
8.	Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional	<b>Name:</b> Mr. Avil Menezes <b>Registration No:</b> IBBI/IPA-001/IP/P-00017/2016-2017/10041
9.	Address and E-mail of the Interim Resolution Professional, as registered with the Board	<b>Address:</b> 416, Crystal Paradise Co-op Pvt Ltd, Dattaji Salvi Marg, Above Pizza Express, Off Veera Desai Road, Andheri West, Mumbai - 400053 <b>Email Id:</b> <a href="mailto:avil@caavil.com">avil@caavil.com</a>
10.	Address and E-mail to be used for correspondence with the Interim Resolution Professional	<b>Address:</b> 416, Crystal Paradise Co-op Pvt Ltd, Dattaji Salvi Marg, Above Pizza Express, Off Veera Desai Road, Andheri West, Mumbai - 400053 <b>Email Id:</b> <a href="mailto:ip.aurogold@gmail.com">ip.aurogold@gmail.com</a>
11.	Last date for submission of claims	02 <sup>nd</sup> December 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	Relevant Forms are available at:	<a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a>



